

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1719
ANSWERED ON:08.03.2010
SCHEMES FOR OBC WOMEN
Reddy Shri Anantha Venkatarami

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the National Backward Classes Finance and Development Corporation proposes to implement schemes for backward classes women living below the poverty line in various States including Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) the steps being taken to waive interest on the loans taken by them?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) &(b) The National Backward Classes Finance Development Corporation implements "New Swarnima Scheme" for the women of Backward classes living below the poverty line for inculcating the spirit of self-dependence among them, through State Channelising Agencies (SCAs). Detail of the Scheme is given in Annexure.

(c) There is no proposal to waive interest on loans taken by the beneficiaries.

ANNEXURE

LOK SAHA UNSTARRED QUESTION NO. 1719 FOR 8.3.2010 "NEW SWARNIMA SCHEME"

For Inculcating the spirit of self dependence among the Women of Backward Classes living below the poverty line.

SALIENT FEATURES

- (I) The beneficiary is not required to invest any amount on the projects up to cost of Rs. 50,000/- whereas the beneficiary has to invest 5 per cent amount of the total cost of the project on her own in the general loan schemes of the corporation.
- (II) The period of repayment of loan is more than 2 years as compared to general scheme.
- (III) The rate of interest on the amount of loan is less as compared to the general loan scheme of the Corporation.

ELIGIBILITY

The Women belonging to Backward Classes as notified by the Central/State Governments from time to time shall be eligible for loan under this scheme.

The annual family income of the rural applicant should be below Rs. 20,000/-. The Annual family income of the urban applicant should be below Rs. 27,500/-.

MAXIMUM LOAN OF AMOUNT Rs. 50,000/- per beneficiary

PATTERN OF FINANCING

NBCFDC Loan 95%
SCA Contribution 5%
RATE OF INTEREST
From NBCFDC TO SCAs 1%
SCA to beneficiary 4% p.a

REPAYMENT OF PERIOD

Depends upon nature of scheme however the maximum period of repayment is two years more than the general scheme.